NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/188/2017

NAME OF THE PETITIONER(S) : A.K.Y REALTY PVT LTD

NAME OF THE RESPONDENT(S) : ROC, CHENNAI

UNDER SECTION

: 252

S.No.	Name (in Capital)	Represented by	Signature
	L. Basken, Adv.	Petitione for council	Ligues,
B. S.	(A.K.Y. Realty Pet Hd) arath babo Represen	song compol for Roc Chemos	B gallon
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ORDER

Counsels representing both the parties are present. The matter is adjourned at request for hearing submissions. Put up on 22.12.2017.

-5d-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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